

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) to (c). Following the revocation of emergency proclaimed on 25th June 1975 on 21st March, 1977, all persons detained under section 16A of the Maintenance of Internal Security Act, 1971, for the purpose of emergency have been released. Instructions have also been issued to all State Governments and Union Territories Administrations on 25th March, 1977 to review cases of persons proceeded against under the Defence and Internal Security of India Rules. The State Governments have been advised to withdraw cases pending trial in courts or pending investigation and also remit unserved sentences in the case of those already convicted excepting, in the cases of economic offenders and persons found guilty of violent acts.

**Setting up of Enquiry Commission for Excesses Committed by Officials during Emergency**

91. SHRI KRISHNA CHANDRA HALDER: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to appoint an Enquiry Commission to go into the misdeeds and excesses committed by the officials during the period of Internal Emergency in the name of family planning; and

(b) if so, the main features thereof?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) and (b). There is no proposal to appoint an Enquiry Commission. However, specific complaints received from any one would be enquired into and necessary action taken wherever the complaints are found correct.

**Favoured Treatment to Small Newspapers/Periodicals in vernacular languages**

92. SHRI VASANT SATHE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state

the thinking of the Government to use DAVP in the matter of giving favoured treatment to small newspapers/periodicals in vernacular languages?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): Advertisements are released to newspapers to meet varying publicity requirements and not as a measure of financial assistance. But, remaining within these limitations, small and medium newspapers particularly those published in Indian languages will be used for Government advertisements on an increasing scale. The question is, therefore, being looked into in detail.

**Supply of uranium fuel by USA for Tarapur Atomic Power Station**

93. SHRI VASANT SATHE: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether the agreement for supply of uranium fuel by the U.S.A. for Tarapur Atomic Power Station has been renewed;

(b) if so, the main features thereof; and

(c) if not, at what stage the proposal stands?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) to (c) The agreement with the USA for supply of enriched uranium for the Tarapur Atomic Power Plant has not expired and, therefore, the question of renewal does not arise.

**Production of Harvesters**

94. SHRI JYOTIRMOY BOSU: Will the Minister of INDUSTRY be pleased to state:

(a) whether harvesters are being produced in the country;